



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
ORIGINAL APPLICATION NO.37/2025/EZ

In The Matter of:-

Subrata Mallick

..... Applicant

- Versus-

Ministry of Environment, Forest and  
Climate Change & Ors.

...Respondent(s)



**COUNTER AFFIDAVIT ON BEHALF OF RESPONDENT NUMBER 08, THE  
DIVISIONAL FOREST OFFICER, PASCHIM BURDWAN DISTRICT**

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5.	Photocopy of the letter dated 21.11.2024 written by the Divisional Forest Officer, Durgapur Division, Paschim Burdwan to the Additional District Magistrate, Land Reforms Paschim Burdwan is annexed herewith	'D'	1A

Filed by:

*Sibojyoti Chakrabarti*

Mr. SIBOJYOTI CHAKRABARTI,

Advocate,

State of West Bengal

(M): 9007035534

Email: subho.advocate@gmail.com



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**COUNTER AFFIDAVIT ON BEHALF OF RESPONDENT NUMBER 08, THE  
DIVISIONAL FOREST OFFICER, PASCHIM BURDWAN DISTRICT**

I, Sri Anupam Khan, WBFS, S/o Bhagyaratan Khan, aged about 43 years, by faith-Hindu, by occupation- Government Service, now posted as Divisional Forest Officer, Durgapur Division, Paschim Burdwan District having office at Aranyapalli, Shastri Avenue, Durgapur, Pin: 713212, West Bengal, do hereby solemnly affirm and declare as follows: -

1. That I am presently posted as the Divisional Forest Officer, Durgapur Division, Paschim Burdwan District having office at Aranyapalli, Shastri Avenue, Durgapur, Pin: 713212, West Bengal and I have made myself acquainted with the facts and circumstances of this case and competent to affirm this affidavit for and on behalf of myself being respondent number 08, in the instant original application.
2. That I have been impleaded as a party respondent in the instant original application as respondent number 08, by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata vide Solemn Order dated 17.07.2025 passed by the Hon'ble Tribunal.



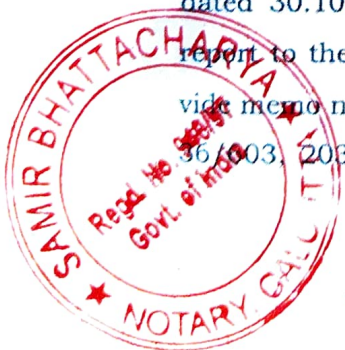
3. That this Counter Affidavit is being filed in compliance and obedience to the Solemn Order dated 17.07.2025, passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata, wherein paragraph 15 of the said Solemn Order the Hon'ble Tribunal has interalia directed all the respondents to file their counter affidavits within four weeks.
4. That at the commencement it is stated and submitted that certain facts and circumstances are required to be brought to the kind judicial notice of the Hon'ble Tribunal for the adjudication of the instant original application.
5. That it is stated and submitted that the land in question as alleged in the entire original application is Plot No.-603, Mouza-Gopinathpur, falls within the ownership of Asansol Durgapur Development Authority (ADDA) a statutory body and the Forest Department, Government of West Bengal does not have ownership of the said plot of land. In this respect the Record of Rights (ROR) is submitted for kind consideration of the Hon'ble Tribunal.

Photocopy of the Record of Rights (ROR) with respect to the plot No.-603, at Mouza- Gopinathpur, Paschim Burdwan is annexed herewith and marked with the letter 'A'.

6. That it is also stated that the land in question as stated above does not come under the purview of section 33 of the Indian Forest Act, 1927 and the said fact has been informed to the applicant vide reply letter dated 08.07.2024 issued vide memo no. 1621/28-51.

Photocopy of the Reply letter to the applicant dated 08.07.2024 issued vide memo no. 1621/28-51 is annexed herewith and marked with the letter 'B'.

7. That it is also stated that the Range Officer, Ukhra Range was asked to survey the plots in question involved in the instant original application and submit a report to the Divisional Forest Officer, Paschim Burdwan vide memo no. 3277/8 dated 30.10.2024 to which the Range Officer, Ukhra Range, had submitted report to the Divisional Forest Officer, Durgapur Division, Paschim Burdwan vide memo no. 1007/UK-08 dated 06.11.2024 stating that RS/LR Plot numbers 36/603, 203/603, 203/624/627, 203/624/628, 203/624/629, 203/624/630



of Mouza- Gopinathpur, J. L. No.-85, has various classification including Jungle, Bastu however the ownership lies with the ADDA, under Khatian No. 5676.

Photocopy of the Report submitted by the Range Officer, Ukhra Range to the Divisional Forest Officer, Durgapur Division, Paschim Burdwan vide memo no. 1007/UK-08 dated 06.11.2024 is annexed herewith and marked with the letter 'C'.

8. That the Divisional Forest Officer, Durgapur Division, Paschim Burdwan had vide letter dated 21.11.2024 informed the Additional District Magistrate, Land Reforms Paschim Burdwan that the plots involved in the instant original application are not within the ownership of Forest Department, Government of West Bengal but under the ownership of ADDA.

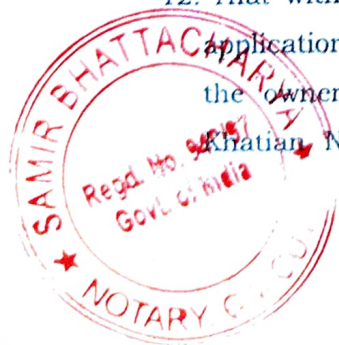
Photocopy of the letter dated 21.11.2024 written by the Divisional Forest Officer, Durgapur Division, Paschim Burdwan to the Additional District Magistrate, Land Reforms Paschim Burdwan is annexed herewith and marked with the letter 'D'.

9. That save and except those which are matters of record and which are specially admitted by me herein below each and every allegation, and/or contention and/or submission contained in the said original application is denied and disputed as if the same is set out in seriatim herein and specifically traversed.

10. That with regard to the statements made in paragraphs 1 to 3 of the original application the same being matters of fact and record this respondent does not comment on the same.

11. That with regard to the statements made in paragraphs 4 (a) and 4 (b) of the original application this respondent does not comment on the same.

12. That with regard to the statements made in paragraphs 4 (c) of the original application it is stated that the plot No. 603, of Mouza- Gopinathpur is within the ownership of Asansol Durgapur Development Authority (ADDA) under Khatian No-5676, and the same is not owned by the Forest Department,



Government of West Bengal. It is also stated that mere mention of classification of the land as 'Jungle' does not give ownership of the said land to the Forest Department, Government of West Bengal.

13. That with regard to the statements made in paragraphs 4 (d) to 4 (h) of the original application this respondent does not comment on the same.

14. That with regard to the statements made in paragraphs 4 (i) of the original application it is stated that the Divisional Forest Officer, Durgapur Division, Paschim Burdwan vide memo no. 3277/8 dated 30.10.2024 directed the Range Officer, Ukhra Range, to submit a report regarding survey of the plots in question involved in the instant original application and accordingly the Range Officer, Ukhra Range submitted report to the Divisional Forest Officer, Durgapur Division, Paschim Burdwan vide memo no. 1007/UK-08 dated 06.11.2024 stating that RS/LR Plot numbers 36/603, 203/603, 203/624/627, 203/624/628, 203/624/629, 203/624/630 of Mouza- Gopinathpur, J. L. No.- 85, has various classification including Jungle, Bastu however the ownership lies with the ADDA, under Khatian No. 5676.

15. That with regard to the statements made in paragraphs 4 (j) to 4 (m) of the original application this respondent does not comment on the same.

16. That with regard to the statements made in paragraphs 4 (n) of the original application it is stated the same are reiterated as stated in paragraph 12 of the original application and it is further submitted that the Divisional Forest Officer, Durgapur Division, Paschim Burdwan had vide letter dated 21.11.2024 informed the Additional District Magistrate, Land Reforms Paschim Burdwan that the plots involved in the instant original application are not within the ownership of Forest Department, Government of West Bengal but under the ownership of ADDA.

Hence there is no inaction on the part of this respondent.

17. That with regard to the statements made in paragraphs 4 (o) of the original application this respondent does not comment on the same.



18. That with regard to the grounds taken in the original application it is stated that the same are not good grounds and may not be taken into consideration by the Hon'ble Tribunal.

19. That with regard to the prayer made in the original application it is stated that the same have no legs to stand upon and the instant original application may be dismissed with costs.

20. That this deponent craves leave to file supplementary affidavit as may be directed by the Hon'ble Tribunal.

21. That it is respectfully prayed before the Hon'ble Tribunal may be pleased to pass such further Order/Orders as is deemed fit for the ends of justice.

22. That the statements made in paragraph 1 is true to my knowledge and paragraphs 2 to 20, are based on information derived from the record and which I believe to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

Identified by me

*Sibjyoti Chakrabarti*  
Advocate 29.08.2025  
State of West Bengal

*Anupam Khan*

Deponent

Divisional Forest Officer  
Durgapur Division



**Samir Bhattacharya**  
Notary Govt. of India  
Regd. No.- 940 / 97  
CITY CIVIL COURT, CALCUTTA

Solemnly Affirmed and  
Declared before me U/S 139  
CPC, U/S 297 (C) CRPC

Notary

29.8.25

8



**Verification**

I, Sri Anupam Khan, WBFS, S/o Bhagyaratan Khan, aged about 43 years, by faith-Hindu, by occupation- Government Service, now posted as Divisional Forest Officer, Durgapur Division, Paschim Burdwan District having office at Aranyapalli, Shastri Avenue, Durgapur, Pin: 713212, West Bengal, do hereby solemnly affirm and verify that the contents of the statements made in the above paragraphs of the affidavit are true and correct to the best of my knowledge and belief. No part of the same is false and nothing material has been concealed therefrom.

*for Adv*

Verified at Kolkata, on this the 29<sup>th</sup> day of August, 2025.

*Anupam Khan*

Deponent

Identified by me

*Sibojyoti Chakrabarti*  
Advocate 29.08.2025  
State of West Bengal

Divisional Forest Officer  
Durgapur Division

Annexure - A  
Search

(/BanglarBhumi/BengaliFonts/bengali\_fonts.rar)



Welcome --&gt; Indradeep Ghosh

CHANGE PASSWORD

LOGOUT (LOGOUT)

SCREEN READER ACCESS



বাংলারভূমি

ভূমি ও ভূমি সংস্কার এবং উদ্বাস্তু ত্রাণ ও পুনর্বাসন দপ্তর  
Land & Land Reforms and Refugee Relief and Rehabilitation Department

Citizen Services



Know Your Property



Query Search



Public Grievance



Mouza Information

Revenue Court Case  
Management System  
(RCCMS)**KHATIAN & PLOT INFORMATION****Mouza Identification**Code Wise / Name Wise: \*  Code Wise  Name Wise

District:\*

[ 23 ] PASCHIM BARDHAMAN

Block:\*

[ 11 ] ADDITIONAL FARIDPUR-DURGAPUR

Mouza:\*

[ 085 ] GOPINATHPUR

Choose Your Language:

English

**Option:**Khatian Type: \*  Normal Khatian Lease Khatian FHTD Khatian**LIVE** Search By Khatian Search By Plot

Plot No. \*

603 /

Enter Captcha\*

Q 4 Y K J 9

cap

VIEW



**(Live Data As On 28/08/2025,23:14:35)**

J.I No 85 Thana Kokobhen

Dag No	Shreni	Zamir Moat Pariman(ekar)	Dager Myap
603	Jangal	14.91	<a href="#">Click Here</a>

(Exact quantum of land against any plot will be determined as per the share mentioned in respect of that plot.)

Khatian No	Raiter Nam	Pita/swami	Ansh	Ansh Pariman(e)	Dakhaldar	Mantab
5676	A.d.d.a . Rajya Sarkarer Daptar		0.5781	8.6200	Nil	Nil

Encroaching of Govt. land is punishable Offence.

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LMTC

Land Policy

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## Contact Address

Director of Land Records and Survey, 35, Survey Building, Gopal Nagar Road, Kolkata-700027

033-2479-5726

[dlrswb.grievancecell@gmail.com](mailto:dlrswb.grievancecell@gmail.com)

[dlrswb@gmail.com](mailto:dlrswb@gmail.com)



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Site Last Updated on : 20/09/2024 05.30 PM





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~~XXXXXXXXXXXX~~  
Annexure - 'B'

Government of West Bengal  
Directorate of Forests,  
Office of the Divisional Forest Officer, Durgapur Division.  
Aranyapally, Shashtri Avenue, Durgapur-12.

E-mail- [dfodur-wb@nic.in](mailto:dfodur-wb@nic.in)  
Office Tel. / FAX- 0343-2999651



Memo No: 1621 / 28-51

Dated, Durgapur, The-08/07/2024

To :: Subrata Mallick  
R/III/81, Bidhan Nagar Housing Colony,  
Durgapur, Paschim Bardhaman.  
Pin-713206.  
Contact-7797545055

Sub :: Information to be supplied under RTI Act 2005.

Ref :: Your Office letter memo no-2002/DOFR DOFR  
18011(29)/33/2024-DCF(DOFR); dated-12.06.2024  
\*\*\*\*\*


Sir,

Apropos to the above, I am hereby furnishing the information sought by you in the application dated-11<sup>th</sup> June, 2024-

3.A. The land schedule provided in the point-2 of the RTI Application does not belong to the Department of Forest, Government of West Bengal as per present land record available in the undersigned's office.

3. B . Not Applicable.

This is for your information.

  
State Public Information Officer  
&  
Divisional Forest Officer


Durgapur Division

Memo No. 1621 (U) / 28-51

Dated, Durgapur, The 08.07.2024

Copy forwarded for kind information to:

1.The Deputy Conservator of Forests, Legal & SPIO, Directorate of Forests,  
Govt Of West Bengal.

  
State Public Information Officer  
&  
Divisional Forest Officer

Durgapur Division



13  
~~Annexure-4~~  
Annexure-4

GOVERNMENT OF WEST BENGAL  
DIRECTORATE OF FORESTS  
OFFICE OF THE FOREST RANGE OFFICER  
UKHRA RANGE  
Laudoha, M.G Road, Paschim Burdwan- 713385  
E-mail- [forestrangeofficelaudoha@gmail.com](mailto:forestrangeofficelaudoha@gmail.com)



No - 1007 / UK-08

Dated: Laudoha, 6.11.2024

To  
The Divisional Forest Officer,  
Durgapur Division

Office of the Divisional Forest Officer  
Durgapur Division  
**DOCKET**

Regd. No. 4177 File No. 8  
Date 06/11/24

**Subject:** Regarding survey of plots in Gopinathpur Mouza

Ref: Your letter No-3277/8, Dated-30/10/2024

Respected Sir,

This is to bring to your kind attention that, the status of the following RS/LR plot numbers: 36/603, 203/518, 203/603, 203/624/627, 203/624/628, 203/624/629, and 203/624/630, of mouza Gopinathpur is located within the jurisdiction of NTPS Police station.

As per official records, the land classification of the aforementioned plots is marked as "JUNGLE", "BASTU" etc. However, it is important to note that the ownership of these lands lies with the Asansol Durgapur Development Authority (ADDA), Durgapur under Khatian-5676..

This is for your kind perusal and necessary action.

  
(Biswajit Mal, FR)  
Forest Range Officer,  
Ukhra Range



14 Enclosure-4  
Annexure - D<sup>n</sup>



Government of West Bengal  
Directorate of Forests,  
Office of the Divisional Forest Officer, Durgapur Division.  
Aranyapally, Shashtri Avenue, Durgapur-12.  
E-mail- [dfodurgapur@yahoo.in](mailto:dfodurgapur@yahoo.in)  
Office Tel. / FAX- 0343-2537229

No. 3521 /8

Dated, Durgapur, The 21.11.2024

To :: The Additional District Magistrate &  
District Land and Land Reforms Officer.  
Paschim Bardhaman.

Sub. :: Regarding Application of Subrata Mallick

Ref :: 1. The letter of Shri Subrata Mallick, Social activist No-SM/141/24 dated 23.10.2024.  
2. Your Office Letter number-6058/ADM & DL & LRO/PAB/2024 dated-13.11.2024  
3 This office letter no-3273/8 dated-30.10.2024

Sir,

In connection to the letter of Shri Subrata Mallick, this is to state that following plots under Gopinathpur Mouza, Khatian-5676, Police Station- NTPS Police Station, RS/ LR 36/603, 203/518, 203/603, 203/624/627, 203/624/628, 203/624/629, 204/624/630 are NOT UNDER OWNERSHIP of the West Bengal Forest Department as per existing office record of the undersigned although classification of Plot-603 is "JUNGLE". As per the Banglarbhumi Website it can be seen that the owner of the plot is the Asansol Durgapur Development Authority.

In this regard the undersigned request you to kindly conduct a joint survey to alleviate the confusion in this regard. This is for your kind information and taking necessary action.

Yours Sincerely,

  
Divisional Forest Officer  
Durgapur Division

Memo No. 3521(2)/8

Dated, Durgapur, The 21.11.2024

Copy forwarded for kind information to

1. The Chief Conservator of Forests, South East Circle, West Bengal.
2. The Chief Executive Officer, ADDA

  
Divisional Forest Officer  
Durgapur Division

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**RESPONDENT NUMBER 08, THE**  
**DIVISIONAL FOREST OFFICER,**  
**DURGAPUR DIVISION, PASCHIM**  
**BURDWAN DISTRICT**

Filed by:

Mr. SIBOJYOTI CHAKRABARTI,  
Advocate,  
State of West Bengal  
(M): 9007035534  
Email: subho.advocate@gmail.com